

**Title:** Introduction of the Constitution (Amendment) Bill, 2000 (Substitution of new Schedule for Tenth Schedule).

16.01 hrs.

SHRI KIRIT SOMAIYA (MUMBAI NORTH EAST): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India. "

*The motion was adopted.*

SHRI KIRIT SOMAIYA : I introduce the Bill.

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